

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3195
TO BE ANSWERED ON 12TH JULY, 2019**

AYUSHMAN BHARAT YOJANA (ABY)

**3195. SHRI RAJA AMARESHWARA NAIK:
SHRIMATI HEMA MALINI:
SHRI HANS RAJ HANS:
SHRI KANAKMAL KATARA:
DR. SUKANTA MAJUMDAR:
SHRI M. SELVARAJ:
SHRI SUBBARAYAN K.:
SHRI KHAGEN MURMU:
SHRI VINOD KUMAR SONKAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether some State/UT Governments have shown unwillingness to implement the flagship Ayushman Bharat Yojana (ABY);
- (b) if so, the details thereof and the action taken by the Government to bring those States/UTs within the ambit of the ABY; and
- (c) the measures proposed by the Government to serve the poor and vulnerable section of such States/UTs in case some of these States/UTs do not implement the scheme?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Ayushman Bharat – Health and Wellness Centres (AB-HWCs) is being implemented in all States/UTs except UT of Delhi. Facilities under AB-HWCs are available to all.

As on June 2019, 33 states/UTs have signed the Memorandum of Understanding (MoU) for implementation of Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and the scheme is operational in 30 States/UTs. Only Delhi, Odisha and Telangana have not signed the MoU. The implementation of the scheme has been rolled back in West Bengal by the State Government.

States have not cited any particular reason for non-implementation of the scheme. Action is at hand to convince these States/UT to join the scheme so that eligible sections of such states/UT may avail the benefits under the scheme.

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